



ಕಾರ್ಮಿಕರ ರಾಜ್ಯ ವಿಮಾ ನಿಗಮ  
(ಕಾರ್ಮಿಕ ಮತ್ತು ಉದ್ಯೋಗ ಸಚಿವಾಲಯ, ಭಾರತ ಸರ್ಕಾರ)  
ಕರ್ಮಚಾರಿ ರಾಜ್ಯ ವೀಮಾ ನಿಗಮ,  
(ಶ್ರಮ एवं रोजगार मंत्रालय, भारत सरकार)  
EMPLOYEES' STATE INSURANCE CORPORATION  
(Ministry of Labour & Employment, Govt. of India)



ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ ಕರ್ನಾಟಕ  
ನಂ. 10 ಬಿನ್ನಿಫೀಲ್ಡ್ಸ್, ಬೆಂಗಳೂರು - 560 023  
क्षेत्रीय कार्यालय, कर्नाटक, नं. 10 बिननीफिल्ड्स, बेंगलूरु - 560 023  
REGIONAL OFFICE, KARNATAKA, NO. 10 BINNYFIELDS,  
BINNYPET, BENGALURU - 560 023  
Phone : 080-26742485, E-Mail: [jns-karnataka@esic.nic.in](mailto:jns-karnataka@esic.nic.in)  
Website: [www.esic.gov.in](http://www.esic.gov.in)

**Np.KAR.INS.IV 53000397880001101/ Revenue**

**Date:**

To,  
The Interim Resolution Professional / Resolution Professional  
Shri. Hari T Devadiga,  
No. 03, Devi Krupa, 7<sup>th</sup> Main,  
3<sup>rd</sup> Phase, Ayappa Nagar, K R Puram Post,  
Bangalore- 560036  
E-mail id: hariirpfourflavours@gmail.com

Sir,

Sub: Forwarding of claims in Form- B of CIRP of M/s. Four Flavours LLP in r/o ESIC,  
Regional Office, Bangalore- reg.

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With reference to above subject, please find enclosed herewith copy of claims/ dues pending in r/o M/s. Four Flavours LLP, ESIC Code No. 53000397880001101 in respect, of ESIC, Regional Office, Bangalore is forwarded for your kind information and further necessary action.

Sl. No	Main Code/ Sub code is as under	Notice	Date of Issue	Amount	Periods
1	53000397880001101	C 18 (I)	13.12.2024	437/-	Apr- 16 to Jun- 16
2	53000397880001101	D 18	13.12.2024	326/-	Apr- 16 to Jun- 16
TOTAL				763/-	

Yours faithfully

(Manish Gupta)

Deputy Director

मनीष गुप्ता / Manish Gupta

उप निदेशक / Deputy Director

क.रा.बी. निगम / E.S.I Corporation

क्षेत्रीय कार्यालय / Regional Office

बंगलूरु / Bengaluru

Copy to:

1. The Deputy Director, Legal Branch, ESIC RO, Bangalore for kind information with reference to your UO Note dated. 05.12.2024.

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

13-12-2024

To

The Interim Resolution Professional / Resolution Professional

Shri. Hari T Devadiga,

No. 03, Devi Krupa, 7<sup>th</sup> Main,

3<sup>rd</sup> Phase, Ayappa Nagar, K R Puram Post,

Bangalore- 560036

E-mail id: hariirpfourflavours@gmail.com

From

Shri. Manish Gupta,

ESI Corporation, Regional Office,

No. 10, Panchadeep Bhavan, Binny Fields,

Binny Pet, Bangalore- 560023

**Subject:** Submission of proof of claim.

Madam/Sir,

I Shri. Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, Deputy Director, ESI Corporation, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s. Four Flavours LLP. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	ESI CORPORATION
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	MINISTRY OF LABOUR & EMPLOYMENT
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Regional Office, Employees' State Insurance Corporation, No. 10, Panchadeep Bhavan, Next to ETA Mall, Binny Fields, Binny Pet, Bangalore- 560023

**PARTICULARS**

		PHONE NO. 080-26742485 E-MAIL ID: rd-karnataka@esic.nic.in
4.	TOTAL AMOUNT OF CLAIM  (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 763-00
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	THE DETAILS ARE MENTIONED IN DECLARATION PARA POINT NO. 02
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NIL
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	THE DETAILS ARE MENTIONED IN DECLARATION PARA POINT NO. 02
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
9.	DETAILS OF:  a. any security held, the value of security and its date, or  b. any retention of title arrangement in respect of goods or properties to which the claim refers	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	STATE BANK OF INDIA ESIC FUND ACCOUNT NO. 01
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	THE DETAILS ARE MENTIONED IN DECLARATION PARA POINT NO. 02
Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]		



**PARTICULARS**

Name in BLOCK LETTERS	MANISH GUPTA
Position with or in relation to creditor	DEPUTY DIRECTOR
Address of person signing	MANISH GUPTA ESI Corporation, Regional Office, No. 10, Panchadeep Bhavan, Next to ETA Mall, Binny Fields, Binny Pet, Bangalore- 560023 E- mail id: rd-karnataka@esic.nic.in

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

**DECLARATION**

I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director in ESI Corporation, currently residing at Regional Office, No. 10, Panchadeep Bhavan, Binny Fields, Binny Pet, Bangalore- 560023, hereby declares and state as follows:-

1. I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director, the corporate debtor was, at the insolvency commencement date, being the 20<sup>th</sup> day of November 2024, actually indebted to me in the sum of Rs.763/-

Sl N o	Main Code/ Sub code is as under	Notice	Date of Issue	Amount	Periods
1	53000397880001101	C 18 (I)	13.12.2024	437/-	Apr- 16 to Jun- 16
2	53000397880001101	D 18	13.12.2024	326/-	Apr- 16 to Jun- 16
TOTAL				763/-	

2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: *[Please list the documents relied on as evidence of claim]*.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:  
*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].*

Date: 13-12-2024

Place: Bangalore.

  
(Signature of the claimant)

मनीष गुप्ता / Manish Gupta  
उप निदेशक / Deputy Director  
क.रा.गी. निगम / E.S.I Corporation  
क्षेत्रीय कार्यालय / Regional Office  
बेंगलूरु / Bengaluru

## VERIFICATION

I, I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Bangalore on this 13th day of December, 2024

Nafta

(Signature of the claimant)  
मनीष गुप्ता / Manish Gupta  
उप निदेशक / Deputy Director  
उप निदेशक, क.रा.वि. / Deputy Director, C.R.A.  
क्षेत्रीय कार्यालय / Regional Office  
बेंगलूरु / Bengaluru

[Note: In the case of company or limited liability partnership, the verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].